


NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

7

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 3/7/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/580/ (IB)/CB/2018  
NAME OF THE PETITIONER(S) : NUTRA SPECIALITIES PVT LTD  
NAME OF THE RESPONDENT(S) : NURAY CHEMICALS PVT LTD  
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	NURAY CHEMICALS (P) LTD	G PADMANABHAN (for Corporate Debtor)	

**ORDER**

Counsels representing both the parties are present. Counsel for respondent/corporate debtor filed counter and furnished a copy of the same to the other side. Counsel for petitioner prayed for time to file the reply. Time is enlarged at request. Put up on 31.07.2018.

<sup>-sd-</sup>  
(S VIJAYARAGHAVAN)  
Member (Technical)

<sup>-sd-</sup>  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)